

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

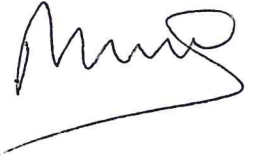
APPLICATION NUMBER :
PETITION NUMBER : TCP/80/2016
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

R. Srinivas

For respondent



Keerthiwan

Counsel for

Murali

For Anirudh Krishnan

Petitioner



ORDER

Counsel representing both parties are present. Heard their arguments. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)